

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No. Estt/HC/2017/417

Date : 22/08/2017

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Mohit Bajaj S/o Shri Jagdish Bajaj, Probationer-Trainee Junior Personal Assistant, Rajasthan High Court Bench, Jaipur presently posted at the disposal of Registrar H.Q. at New Delhi is hereby accepted with effect from 31.08.2017.

BY ORDER

  
REGISTRAR (ADMN.)

No.I/A(iii)(a)(1)04/2013/1977

Date : 22/08/2017

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class./ CPC), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. The Registrar H.Q at New Delhi, Bikaner House, Shahjahan Road, New Delhi.
3. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. DIO, Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on official website.
5. Concerned AOJ/AAOs, Rajasthan High Court Bench, Jaipur.
6. Confidential Branch, Rajasthan High Court, Jodhpur.
7. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
8. Concerned Shri Mohit Bajaj S/o Shri Jagdish Bajaj, resident of WZ-283/348, Vishnu Garden, Maddi Wali Gali No.11, New Delh West-110018.
9. Personal file.

  
REGISTRAR (ADMN.)